

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 147/Confdl./2020
II-2-1/2020

Bilaspur, dated the 13 / 02 / 2020

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is, hereby, given additional charge of the Fast Track Court as mentioned in Column No. (3) until further orders: -

TABLE

Sl. No.	Name & presently posted as	Additional Charge
(1)	(2)	(3)
1.	Smt. Mamta Patel, Additional District and Sessions Judge, Bemetara	Additional District and Sessions Judge (F.T.C.), Bemetara

BY ORDER OF THE HIGH COURT


13.02.2020
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 148/Confdl./2020
II-2-1/2020

Bilaspur, dated the 13 / 02 / 2020

Copy forwarded to: -

1. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20. Smt. Mamta Patel, Additional District and Sessions Judge, Bemetara *for information and compliance. She is directed to take charge of the additional charge of the Fast Track Court immediately and send her taking over charge report to the Registry.*
21. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
22. Joint Registrar (S. & A./C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

13.02.20